

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 19<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**CP /2/GB/2024**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Ambarish Builders Pvt. Ltd. Vs. The Registrar of Companies, NER
<b>UNDER SECTION</b>	U/s 252(1) of Companies Act, 2013

For Petitioner (s) : Ms. Y. J. Agarwal, CS

For Respondent (s) : Mr. Pfofri, STA, for ROC NER

**ORDER**

Ld. Authorized Representative CS Ms. Yogita Jalan Agarwal appears on behalf of the Petitioner. Ld. Authorized Representative STA Mr. Pfofri represent ROC and accepts notice. ROC shall have 3 weeks' time in the matter to file their report/observations if any. List for further consideration on **17.05.2024**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**